

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 707 of 2020

IN THE MATTER OF:

Solenis Chemicals (India) Pvt. Ltd.

...Appellant

Versus

Arjun Pulp and Paper India Pvt. Ltd.

...Respondent

Present:-

For Appellant: Mr. Kamal Ahuja, Advocate.

For Respondent: Mr. Kartik Malhotra, Advocate.

ORDER
(Virtual Mode)

22.12.2020 Heard Learned Counsel for the Appellant-Mr. Kamal Abuja
in Part. For continuation, the matter is adjourned to **22nd January, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/